

### Violation of Air Space by Pakistan Aircraft

\*1633. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether a fast moving jet aircraft with markings believed to be those of the Pakistan Air Force was seen flying over the Jammu area on the morning of the 22nd August, 1957; and

(b) if so, whether any protest has been lodged against this violation?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**  
(a) Yes, Sir.

(b) A complaint about this violation has been lodged with the U.N. Military Observers' Team in Jammu.

### अम्बर चर्खा

\*१६३६. श्री म० बी० मिश्र : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अम्बर चर्खा जांच समिति ने अम्बर चर्खों की सहायता से रुई की घुनाई एवं पूनी बनाने के लिये कोई व्यवस्था करने के प्रश्न पर विचार किया है; और

(ख) यदि नहीं, तो क्या सरकार का इस सम्बन्ध में कुछ करने का विचार है?

बाणिज्य मंत्री (श्री कानूनगो) : (क) और (ख) अम्बर चर्खा जांच समिति ने कतार्ई से पहले रुई की घुनाई और पूनी बनाने के प्रश्न पर विचार किया था। अम्बर चर्खों में तीन यूनिट होते हैं जो रुई की घुनाई पूनी बनाने और सूत कातने के काम आते हैं। बस्त्र उद्योग सम्बन्धी प्रयोगशालाओं में इन तीनों यूनिटों की परीक्षा कराने के बाद समिति इस नतीजे पर पहुँची कि 'घुनाई मोडिया' तथा 'अम्बर बेलनी' से भी कुछ ग्रंशों में सूत की किस्म में खराबी आती है। इस लिए उसने यह विशेष रूप से सिफारिश की कि सारे अम्बर चर्खों में और खास तौर से घुनाई

तथा पूनी बनाने के यूनिटों में सुधार करने के लिए और भी गवेषणा तथा खोज गीन करने की जरूरत है। इस उद्देश्य से लगातार गवेषणा तथा परीक्षण हो रहे हैं।

### Indian Workers in Borneo

\*1645. **Shri Warlor:** Will the Prime Minister be pleased to state:

(a) the conditions imposed upon skilled workers who are recruited and sent to Sarwak Oil fields and allied companies in Borneo;

(b) whether Government have recently received any complaints regarding discrimination or ill-treatment meted out to Indian workers there; and

(c) if so, the steps taken by Government to remedy the situation?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Recruitment of skilled workers by the Sarwak Oil Fields and allied companies in Borneo is permitted on a Standard Form of Agreement approved by the Government of India. The main conditions imposed upon skilled workers under this Agreement are that:—

(i) the skilled worker will serve the company in any part of British Borneo;

(ii) he will work 7½ hours each day and for 5½ days in each week;

(iii) he will refrain from trading or from any other employment whatsoever during the currency of his agreement;

(iv) the Agreement can be terminated by either party on giving one month's notice; and

(v) in cases of disability from injury, the company shall pay adequate compensation determined according to the Workmen's Compensation Act in force at the place of occurrence, and if no such law exists, according to the Indian Workmen's Compensation Act, 1923.

(b) A complaint was received from one of the Indian employees during 1953.

(c) Government did make an enquiry and the allegations made in the complaint were found baseless.

#### Workers in Rayon Factories

\*1646. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the survey undertaken to study the deleterious effect on the health of workers in Rayon factories has since been completed;

(b) whether a copy of the report of the survey will be laid on the Table; and

(c) what action Government propose to take on the report?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Not yet.

(b) Copies will be supplied to the Parliament Library as usual, as soon as the Report becomes available.

(c) The matter will be considered on receipt of the results of the survey.

#### Spurious Khadi

\*1647. **Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any steps are being taken to eliminate spurious khadi getting into the certified khadi depots; and

(b) if so, the nature thereof?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). Yes, Sir. There is a system of certification of khadi under which certificates are issued only to such public charitable institutions or co-operative societies as are formed only for the propagation of handspinning or handweaving and have no interest in the mill industry. Weavers are registered for getting the yarn woven into cloth. Weavers who use mill yarn are not registered. Periodical inspections are made so as to ensure that no mill yarn is used.

Under the above arrangements it is normally difficult for spurious khadi

to enter the certified khadi sales depots, which are required to purchase khadi only from certified production centres. Any default in this respect results in the cancellation of the Certificate.

In addition, the provisions of the Khaddar (Protection of Name) Act, 1950, serves as a deterrent to the sale of spurious Khadi.

#### Dandakaranya Rehabilitation Scheme

\*1649. { **Dr. Ram Subhag Singh:**  
**Shri S. M. Banerjee:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have since approved of the Dandakaranya scheme for the rehabilitation of East Bengal displaced persons;

(b) if so, whether any agency has been set up to execute that scheme;

(c) whether Government have sanctioned any grant for commencing the execution of that scheme; and

(d) if so, the amount sanctioned for that purpose?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Government have generally approved of the idea of developing the area called Dandakaranya.

(b) to (d). A Chief Executive Officer is to be appointed shortly who will arrange for a detailed survey of the selected areas with the help of a team of experts. On receipt of the report of this officer, proposals regarding the machinery to be set up to develop these areas together with an estimate of the cost will be formulated.

#### Development Works in Nepal

\*1650. { **Shri Shree Narayan Das:**  
**Shri Radha Raman:**  
**Shri Bibhuti Mishra:**  
**Shri Mohan Swarup:**

Will the Prime Minister be pleased to state:

(a) whether any negotiations are being carried on by Nepal with India